

National Company Law Tribunal

Allahabad Bench

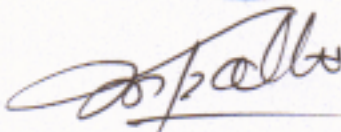
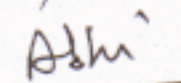
CP NO. (IB) 183/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE COMPANY: *Small Industries Development Bank of India*

SECTION OF THE COMPANIES ACT/I & B CODE:

*V/S M/S Manoharlal Hiralal Ltd
7 of I & B Code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	S.K. TRIPATHI	Adv.	Financial Creditor	
<u>2.</u>	+ Abhishek Mishra	"	"	

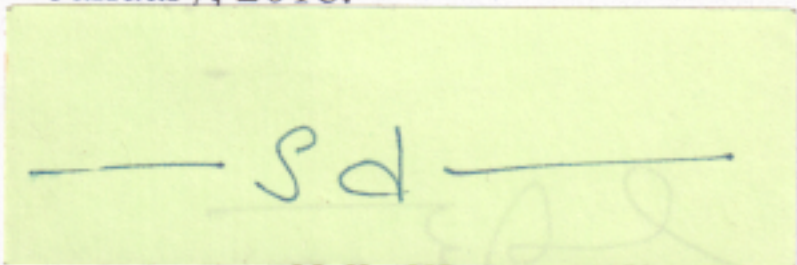
C.P.No. (IB)183/ALD/2017

Shri Sunil Tripathi for the Financial Creditor. The present case is filed as a fresh case under section 7 of the I & B Code.

The Registry of this Tribunal is directed to make scrutiny of the present petition and to issue a formal notice to the Corporate Debtor company.

The Petitioner is also liberty to serve a copy of this petition by 'Dasti' to Corporate Debtor company.

The matter be listed on 23rd January, 2018.



H.P. Chaturvedi,
Member(Judicial)

Date: 18/12/2017

Typed by
Jyoti
(Stenographer)